



WEEKLY STATEMENT FOR DESPATCH OF ORDER				
EXCISE APPEAL BRANCH				
CESTAT, NEW DELHI-110066				
FROM 15.10.2018 To 18.10.2018				
S/NO.	APPEAL NO.	ORDER NO.	DATE OF ORDER RECEIVED FROM THE PS TO HON'BLE PRESIDENT/V ICE PRESIDENT/M EMBERS	DATE ON WHICH ORDER DESPATCHED
		<b>FINAL ORDER</b>		
1.	E/MS/50739/2018 IN E/3504/2012	FO/53054/2018	08/10/2018	15/10/2018
2.	E/51579/2018	FO/53063/2018	08/10/2018	15/10/2018
3.	E/ROA/50532/2018 IN E/633/2011	FO/53075/2018	08/10/2018	15/10/2018
4-5.	E/52813-52814/2016	FO/53080-53081/2018	08/10/2018	15/10/2018
		<b>MISC ORDER</b>		
1.	E/ROA/50805/2018 IN E/51317/2017	MO/50693/2018	08/10/2018	15/10/2018
2.	E/COD/50913/2018 IN E/52539/2018	MO/50694/2018	08/10/2018	15/10/2018
3-4.	E/ROM/50642- 50643/2018 IN E/50316-50317/2017	MO/50695-50696/2018	08/10/2018	15/10/2018
5-6.	E/ROM/50707/2018 E/COD/50708/2018 IN E/52700/2016	MO/50703-50704/2018	08/10/2018	15/10/2018
				 Asstt. Registrar Excise Branch-DB
				

**Kind Attention:** Now all judicial orders are being suomotu disclosed on CESTAT website as soon as after signature of the Hon'ble Benches on the same day for the facility of the public at large. Thus all the public including parties and RTI application movers may upload these orders from there for their use.